

अख्तवारी कागज परियोजना का छोड़ दिया जाना

430. श्री अजीत जोगी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार देश में किसी अख्तवारी कागज परियोजना को छोड़ने का विचार रखती है ;

(ख) यदि हाँ, तो तत्संबंधी न्यौरा क्या है; और

(ग) उक्त परियोजना को छोड़ने के क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमता कृष्णा साहा) : (क) से (ग) सरकार ने नेपा लिमिटेड द्वारा, अलीगंज, जिला मुरादाबाद, उत्तर प्रदेश में, भारत सरकार की बजटीय सह्यता से खोई पर आधारित अख्तवारी कागज की एक प्लान लगाने का अनुमोदन वर्ष 1989 में दिया था। नेपा लिमिटेड ने 800 एकड़ भूमि का अधिग्रहण किया और उस पर "साईट कार्यालय" आदि जैसे अवस्थापना कार्य किए। तथापि, धन की कमी के कारण, इस परियोजना के आर आगे कामान्धन के लिए इसके अधिग्रहण हेतु उच्चमियों से प्रस्ताव आमन्त्रित किए गए हैं।

Grievance panel for officers of BHEL

431. SHRI SUNDER SINGH BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) the reasons for which government have not yet appointed a high-powered independent grievance panel for officers in BHEL as recommended by the Law Commission headed by Justice D.A. Desai;

(b) how many well-qualified graduate engineers selected on AH India Competitive basis have been superseded during the last three years and the reasons for the same; and

(c) the names of officers who have been promoted even while CBI and Vigilance Cases pertaining to financial bungsings have been pending against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) The recommendation of the Law Commission that every 'PSU' must set up a Grievance Cell was examined and it was decided that there was no need to set up Grievance Cells on the lines recommended by the Law Commission because adequate machinery for this purpose" already exists in PSUs.

(b) Information is being collected and will be laid on the Table of the House.

(c) No Officer who is under suspension or against whom disciplinary proceedings have been initiated or against whom a criminal case has already been registered, is promoted in BHEL till the proceedings are concluded.

Collaboration agreements of BHEL

432. SHRI SUNDER SINGH BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) the names of ongoing collaboration agreements of BHEL with foreign partners, their Indian/foreign agents, products involved, duration of collaboration, payments (converted in rupees) made to them, the design and engineering work and royalty; and

(b) in how many cases competitive bids were obtained by BHEL and other foreign parties?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) and (b) The details relating to the names of Foreign Collaborators products and duration of ongoing Foreign Collaboration agreements are given in the enclosed Statement. (See below). The Collaboration agreements have been made directly with the manufacturer of the concerned Products; and no Indian or Foreign Agent has been involved. The